

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:4225
ANSWERED ON:25.08.2004
INCOME FROM NLC
Pallani Shamy Shri K.C .

Will the Minister of COAL AND MINES be pleased to state:

- (a) the income earned by the Union Government through the Neyveli Lignite Corporation (NLC) under the various heads/productions during the last three years, till date;
- (b) the royalty received by Tamil Nadu from NLC during the above mentioned period; and
- (c) the steps taken by the Union Government for modernisation of NLC so far?

Answer

THE MINISTER OF STATE COAL AND MINES (DR. DASARI NARAYANA RAO)

(a) The details of income earned by the Union Government from NLC during the last three years, till date are given below:

(Rs. in Crores)

Particulars 2001-02 2002-03 2003-04 2004-05 April-July, 2004

Income Tax (paid)	316.41	542.35	183.00	66.00
Excise Duty	0.31	0.04	0.10	0.00
Customs Duty	52.61	30.28	33.42	5.56
Dividend (cash basis)	156.96	211.90	219.75	0.00
Dividend Tax	17.11	0.00	30.09	0.00

Total 543.40 784.57 466.36 71.56

The production particulars of NLC during the last three years, till date are as under:

Production 2001-02 2002-03 2003-04 2004-05 April-July, 2004

Lignite (lakh tonnes)	183.69	186.24	205.57	71.37
Gross Power Generation	14451.32	14969.95	16388.98	5639.67

(Million Units)

(b) The details of royalty received by Tamil Nadu from NLC during the above mentioned period are given below:

Royalty (In Rs. Crores)

2001-02	91.85
2002-03	93.12
2003-04	102.79

(c) There is no specific scheme or need for any major modernisation programme in NLC. However, NLC takes action, periodically, to update its technology or equipment depending on need.